

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.08.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 533 of 2021	Bank of India Vs. Naren Sheth Resolution Professional, Jaybharat Textiles & Real Estate Ltd.	Ashish Rana	
2.	Comp. App. (AT) (Ins) No. 534 of 2021	Anindya Infrastructure Pvt. Ltd. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Ajit Singh	
3.	Comp. App. (AT) (Ins) No. 535 of 2021	Shalini & Anr. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Ajit Singh	
4.	Comp. App. (AT) (Ins) No. 545 of 2021	Electrolux Home Products Inc. Vs. Videocon Industries Ltd. Through its Resolution Professional & Anr.	Raghav Chadha	
5.	Comp. App. (AT) (Ins) No. 547 of 2021	Vinay Jain Vs. IIFL Finance Ltd. & Anr.	Bal Kishan	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V. Omni Projects (India) Ltd. & Anr. With	Aastha Mehta	Lalit Patel Jamin Dave Karan Valecha-R1 IchchhaKalash-R5
7.	Comp. App. (AT) (Ins) No. 266 of 2021	Nandish Patel Vs. Parthiv Parikh, Resolution Professional & Ors.	Nandish Patel	Avdesh Kumar Varshney-R1 Aastha Mehta-R2 Ravi Pahwa-R2 to R6 Sharad Tyagi-R6

8.	Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd. & Ors. With	Srijan Sinha	Abhay S. Undal
9.	Comp. App. (AT) (Ins) No. 395 of 2021	Sujata Shekhar Shah & Ors. Vs. Mirador Construction Pvt. Ltd.	Juris Corp	Dilip Annasaheb-R1
10.	Comp. App. (AT) (Ins) No. 399 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors. With	Pramod B. Agarwala	Prateek Gupta-R1 Smiti Verma-R14 Ravi Kapoor Nipun Singhvi-RP Vishal J. Dave-R15
11.	Comp. App. (AT) (Ins) No. 402 - 403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd.& Ors.	Nidhi Mohan Parashar	PrateekGupta Vishal Singh-R8

For Hearing

12.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
13.	Competition App. (AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
14.	Competition App. (AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
15.	Competition App (AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
16.	Competition App. (AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar